

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CA (CAA) No.9/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bhanbhora Foods (p) ltd & Chhatariya Agro Trade Pvt.Ltd.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) :

For Respondent (s) :

ORDER

There is no representation for the applicant. List the matter by 29.05.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)